

National Company Law Tribunal

Allahabad Bench

CP NO. 110/ND/2003.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

NAME OF THE COMPANY: Hind Chemicals Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies act of 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	K. Datta & Shobhit Chauhan	Adv.	Jayant Rontagi	[Signature]
2.	Digvijay			

CP No. 110/ND/2003

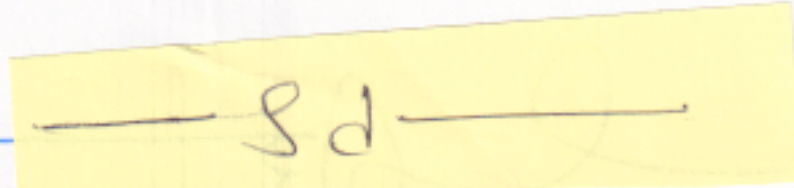
Sri Shobhit Chauhan counsel for the respondent. None for the petitioner. He informed that matter is still pending before the Hon'ble High Court.

Keeping in view of the present circumstances of the case, the matter is adjourned.

However, the counsel for the respondent is advised to provide us a copy of the recent proceedings held before the Hon'ble High Court and also to clarify as to whether any stay in respect on continuance of proceeding in this Tribunal has been granted.

The matter be listed on 28th August, 2017.

Date – 20.07.2017


Shri H.P. Chaturvedi (Member Judicial)